

ITEM NO.95

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4196/2024

HETI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 18-12-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajender Pd. Saxena, AOR
Mr. Rajendra Prasad Saxena, Adv.
Mr. Vineet Sinha, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.1, but none has entered appearance.

As per office report service is complete on respondent nos.2 to 8. Mr. Rohit Vats, Ld. Counsel appearing for Mr. Daya Kishor Sharma, Ld. AOR has entered into appearance on behalf of respondent nos.2 to 8. Four weeks time, is granted to file vakalatnama and counter affidavit.

Photocopies of Original records of High Court and Trial Court are awaited. Let a reminder be issued in this regard.

List again on 05.02.2025.

SUJATA SINGH
Registrar

pm